

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

25

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : :

PETITION NUMBER : CP/51/2016

NAME OF THE PETITIONER(S) : RADHAKRISHNAN BABUNIRMALA

NAME OF THE RESPONDENT(S) : PRECISE LIMBUS EYE CARE PVT LTD &1

UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

①. Dr. K. S. Ravichandran, PCS  
A  
S. Manjula Devi, Adr For Petitioner  
For PSR&LO, CBE *S. Manjula Devi*

ORDER

Counsel for the Petitioner present and filed the petition under sections 59, 241 and 242 of the Companies Act, 2013. The Petitioner fulfilled the requirements under section 244 of the Companies Act, 2013 and made out a *prima facie* case. The Registry is directed to issue notice to the Respondent. Counsel for the Petitioner is also directed to issue private notice to the Respondent. Put up on 16.11.2017 at 10.30 A.M.

*Sd/-*  
MEMBER (TECHNICAL)  
ghk

*Sd/-*  
MEMBER (JUDICIAL)